

HIGH COURT OF TRIPURA
AGARTALA

No.F.44(1)(c)-HC/2021/1942

1st February, 2021

C I R C U L A R

This is for information of all concerned that the Hon'ble High Court has been pleased to restore the dress code in full for the learned advocates appearing in court physically.

This is in partial modification of the earlier Circular No.F.44(1)(c)-HC/2020/16942, dated 20.11.2020.

By order,

Sd/-

(D. M. Jamatia)
Registrar General

No.F.44(1)(c)-HC/2021/1943-68

1st February, 2021

Copy to:

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The President, High Court Bar Association, Agartala;
07. The Secretary, High Court Bar Association, Agartala;
08. The Secretary, Tripura Bar Association, Agartala;
09. The Chairman, Bar Council of Tripura, Agartala;
10. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Govt. Advocate, High Court of Tripura, Agartala;
14. The Registrar (Vigilance), High Court of Tripura, Agartala;

15. The Registrar (Judicial), High Court of Tripura, Agartala;
16. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
17. The Joint Registrar, High Court of Tripura, Agartala;
18. The Deputy Registrar(s), High Court of Tripura, Agartala;
19. The Chief Librarian, High Court of Tripura, Agartala;
20. The Assistant Registrars, High Court of Tripura, Agartala;
- ✓ 21. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading of this circular in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. Notice Board of the Court-house; and
27. Order File.


Registrar General